

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

13(ND)2010

**CORAM:**

**PRESENT: DR. V.K. SUBBURAJ  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2019.**

**NAME OF THE COMPANY: Sh. Kapoorchand A. Sanghvi & Ors. V/s. M/s.  
TI Steels Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**


**Present:**


Advocate for the Petitioner.

Advocate for the Respondent.

**ORDER**

Request for adjournment has been made by both the parties. At request  
adjourned to 9<sup>th</sup> July, 2019.

  
**(Dr. V.K. Subburaj)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**